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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A No.180/00094/2019

Friday, the 8th day of February, 2019

CORAM

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

S.Mohanan, S/o.Subaiyan, aged 58 years
Helper Grade I (Retired)
Office of the Senior Section Engineer
Carriage and Wagon, Kollam, Trivandrum Direction
Southern Railway, residing at Devi Nivas, DRA No.23
Tahekkedathuvadakkethil, Thirumullavaram Post
Nellimude, Kollam – 691 012, Kerala State Applicant

(By Advocate:Mr.Sherry J.Thomas)

Versus

1. Union of India, represented by the Chairman
Railway Board, New Delhi – 110 001
2. The Divisional Railway Manager,
Southern Railway
Southern Railway, Thiruvananthapuram Division
Thiruvananthapuram-695 033
3. Sr.Divisional Personnel Officer, Southern Railway
Thiruvananthapuram Division
Thiruvananthapuram – 695 033 Respondents

(By Advocate: Mr.Sunil Jacob Jose)

This application having been taken up on 8th February, 2019, this
Tribunal delivered the following order on the same day

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ORDER

*Per: **MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER***

Applicant is a retired employee. He is claiming the benefit of revision of pay which according to him was due in 2003. The matter is severely hit by limitation. Hence, the O.A is dismissed.

(ASHISH KALIA) **(E.K.BHARAT BHUSHAN)**
JUDICIAL MEMBER **ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A1 - True copy of the order No.86/2003 C&W (M) dated 26.9.2003

Annexure A2 - True copy of the representation dated 23.9.2018 submitted by the applicant

Annexure A3 - True copy of the latest representation dated 5.2.2016 submitted by the applicant

Annexure A4 - True copy of the letter No.V/P671/C&W/IV/Trade Test/Tech-II dated 8.6.2018

Annexure A5 - True copy of the letter No.V/M/CD/8/Trade Test dated 27.7.2018

Annexure A6 - True copy of the Service certificate issued on 29.9.2018

Annexure A7 - True copy of the pension payment order

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